

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 21 JAN 1994  
529/93

APPLICATION NO(s)

APPLICANTS:

V.T.S. Rao vs-  
TO.

RESPONDENTS:

TOI

1. Sri. M. R. Ahar, Advocate, 1074/1075  
1st Phase BSK - Mysore Bank colony,  
Opp Raghavendra Ursus Home.  
Muzi Cross. Sub Cross-4. Bangalore-50.  
2. Govt of India, by its Secretary,  
Ministry of Communication Department  
of Post. D/o Bhaban, New Delhi.  
3. The Chief Post Master General,  
Karnataka Circle. Bangalore.  
4. Sri. M. V. Rao, Additional Central  
Govt. Standing counsel, High Court  
Building Bangalore.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 7-1-94.

Re Shanthi

21/1/94

DEPUTY REGISTRAR

JUDICIAL BRANCHES.

gm\*

of  
L. S. S. S.  
JW

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.529/93.

THIS THE 7TH DAY OF JANUARY, 1994

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI V. RAMAKRISHNAN ... MEMBER (A)

Shri V.T.S. Rao,  
S/o Thimmaramayya,  
Retired Group B Officer,  
No.24, N Block,  
R.T. Nagar, Bangalore-32. ... Applicant

(By Advocate Shri M.R. Achar)

Vs.

1. The Secretary,  
Union of India,  
Ministry of Communications,  
Dept. of Post, Dock Bhavan,  
New Delhi.

2. The Chief Post Master General,  
Karnataka Circle,  
Bangalore. ... Respondents

(By Advocate Shri M. Vasudeva Rao)  
Central Govt. Standing Counsel.

ORDER

Shri Justice P.K. Shyamsunder, Vice Chairman.

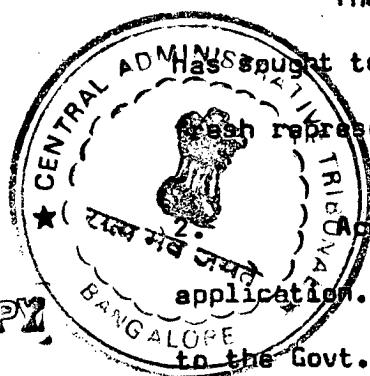
The learned counsel for the applicant Shri M.R. Achar has sought to withdraw this application so that he can make a fresh representation to the Govt. for remedying his grievance.

Accordingly, we permit the applicant to withdraw this application.

The applicant is at liberty to make a representation to the Govt. for ventilating his grievance. For that purpose, all

the contentions raised in this application are left open. No costs.

TRUE COPY



SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADVISORY BENCH  
BANGALORE

Sd/-  
( V. RAMAKRISHNAN )  
MEMBER (A)

Sd/-  
( P.K. SHYAMSUNDAR )  
VICE CHAIRMAN